

**Pension scheme for providing pension to
the retired Home Guard / Women Home
Guard Volunteers.**



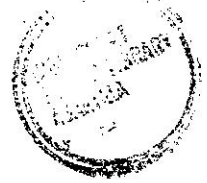
TRIPURA



GAZETTE

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 Agartala, Saturday, November 17, 2012 A. D., Kartika 26, 1934 S. E.

 PART-I-- Orders and Notifications by the Government of Tripura,
 The High Court, Government Treasury etc.

ANNEXURE - I

 NO.F. 26(1)-PD/2010
 GOVERNMENT OF TRIPURA
 HOME DEPARTMENT

15/11/2012

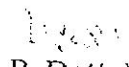
NOTIFICATION

The Governor is pleased to introduce a new scheme for providing pension to retired Home Guards/Women Home Guards. The details of the scheme are as follows:

- 1) **Name of the Scheme:**
Pension scheme for providing pension to the retired Home Guard/Women Home Guard Volunteers.
 - 2) **Eligibility criterion:**
 - i) A Home Guard should have put in a minimum period of 20 years of service.
 - ii) He should have retired from service as Home Guard on superannuation or on medical invalidation only.
 - iii) He should be entitled subject to fulfillment of above conditions, to a fixed pension of 750.00 (Rupees seven hundred fifty) per month without any allowances what so ever.
 - iv) Persons getting pensions from other sources (excluding social pension) shall not come under purview under the proposed scheme.
 - v) The pensioner should open a Bank Account and pension should be only credited to their Bank Account every month.
 - vi) This scheme will cover those who have already retired provided that they satisfy the eligibility criteria. They are eligible for pension from the prospective date and arrears shall not be payable.
 - 3) **Rate of Pension:**
Rs. 750.00 (Rupees seven hundred fifty) per head per month.
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- 4) **Number of Home Guards/Women Home Guards to be covered under the scheme:**
All those Home Guards who have retired and are eligible under the provision at para-2 above shall be covered under the scheme.
- 5) **Proposed date for implementing the scheme:**
The scheme will be effective from 1st December, 2012.
- 6) **Sanctioning Authority of the scheme:**
The Director General of Police, Tripura
- 7) **Operation of Scheme:**
The fixed amount of pension will be administered by the Home Department through PHQ under the Home Department budget provision by creating a separate Head of Account so that it could be classified under other Non-Plan revenue expenditure.
- 8) **Others:**
The Government may make any changes and issue any clarification as and when required for smooth implementation of the scheme.

By order of the Governor


(R.P. Datta)
Deputy Secretary to the
Government of Tripura